

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|--------------------------|------------------|--|---|
| CP(IB) No. 76/7/AMR/2022 | | 7 of IBC | State Bank of India Vs. Mangalagiri Textile Mills Private Limited |
| | IA(IBC)/277/2022 | Sec.7(5) of IBC read with 11 of NCLT Rules | Mangalagiri Textiles Private Limited Vs. State Bank of India |
| | IA(IBC)/278/2022 | 11 of NCLT Rules | Mangalagiri Textiles Private Limited Vs. State Bank of India |

ORDER

Mr.V.V.S.N.Raju, Counsel for the FC present. Mr.Sri Charan Telaprolu, Counsel for the CD present.

The counsel for the CD submits that an OTS proposal is submitted. But the counsel for the FC submits that the same was rejected. He also shares the copy of the letter rejecting the OTS and he reports ready for arguments. The counsel for the CD seeks time to get instructions with regard to the rejection of the OTS proposal. Hence, list the matter on 28.03.2023 as a last chance.

IA(IBC)/277/2022 & IA(IBC)/278/2022: List the IAs along with main CP on 28.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN